

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1906 OF 2018 in
DFR No. 3502 of 2018**

Dated: 14th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Indo Count Industries Ltd. and Pranavaditya ... Appellant(s)
Spinning Mills Ltd.**

Vs.

**Maharashtra Electricity Regulatory Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R.1

ORDER

Issue notice to the Respondents on the I.A. No. 1906 of 2018 (Appln. for condonation of delay) as well as on the main appeal returnable on 12.02.2019. Mr. Buddy Ranganadhan takes notice on behalf of respondent No.1. Dasti, in addition, is permitted.

List the matter on **12.02.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**